

Sixteenth Loksabha

pan>

Title: Introduction of the Right to Public Services Bill, 2017.

SHRI NINONG ERING (ARUNACHAL EAST): I beg to move for leave to introduce a Bill to provide for the delivery of notified public services to citizens within the stipulated time limit and for matters connected therewith or incidental thereto.

HON. DEPUTY SPEAKER: The question is:

“That leave be granted to introduce a Bill to provide for the delivery of notified public services to citizens within the stipulated time limit and for matters connected therewith or incidental thereto.”

*The motion was adopted.*

SHRI NINONG ERING : I introduce the Bill.